

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.218/2013**

Thursday this the 4<sup>th</sup> day of September 2014

**C O R A M :**

**HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER  
HON'BLE Ms.B.BHAMATHI, ADMINISTRATIVE MEMBER**

K.P.Joy,  
S/o.Paul.K.M.,  
Postal Assistant, Trissur HO.  
Residing at Kolamparathu,  
Varadiyam, Avanur P.O. - 680 541.

...Applicant

(By Advocate Mr.V.Sajith Kumar)

**V e r s u s**

1. Union of India represented by Secretary to Government,  
Department of Posts, Government of India,  
New Delhi – 110 001.
2. The Chief Postmaster General,  
Kerala Circle, Trivandrum – 695 001.
3. The Superintendent of Post Office,  
Thrissur Division, Thrissur – 680 001.

...Respondents

(By Advocate Mr.Millu Dandapani,ACGSC)

This application having been heard on 4<sup>th</sup> September 2014 the  
Tribunal on the same day delivered the following :-

**O R D E R**

**HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER**

Learned counsel for the respondents submitted that the respondents  
have filed a statement on 26.2.2014 to the effect that the applicant's pay has  
been ordered to be stepped up on par with his junior Divya.K.C to the stage



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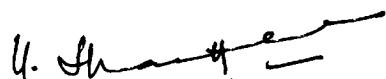
of Rs.10,210/- with effect from 1.7.2007 with next increment date on 1.7.2008 vide order dated 16.1.2014. On seeing this statement, learned counsel for the applicant submitted that the grievance of the applicant has been redressed.

2. Accordingly the O.A is disposed of after recording the aforesaid statement filed by learned counsel for the respondents.

(Dated this the 4<sup>th</sup> day of September 2014)

  
B.BHAMATHI

ADMINISTRATIVE MEMBER

  
U.SARATHCHANDRAN  
JUDICIAL MEMBER

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